- (b) if so, whether DoT found any violation in the Unified Access Service Licences (UASL) issued in any of the new entrants; and
- (c) if so, the names of the companies which had violated the licensing conditions and the action taken by DoT in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) to (c) Sir, The Unified Access Services (UAS) licences are issued in terms of the extant Guidelines dated 14.12.2005 for grant of UAS Licences and based on the information/certificates/undertaking submitted by the applicant companies alongwith their applications. The said UAS licence guidelines inter-alia stipulate that 'No single company/legal person, either directly or through its associates, shall have substantial equity holding in more than one LICENSEE company in the same service area for the Access Services namely; Basic, Cellular and Unified Access Service. 'Substantial equity' herein will mean an equity of 10% or more'. A promoter company/legal person cannot have stakes in more than one LICENSEE Company for the same service area."

Government has received complaints for violation of substantial equity clause of the said guidelines by the following companies who obtained UAS licences in year 2008:

- (i) M/s. Loop Telecom Limited;
- (ii) M/s. Swan Telecom Pvt. Limited; and
- (iii) M/s. Datacom Solutions Pvt. Limited.

These complaints were examined by the Government and presently no violation of substantial equity clause of the said guidelines have been found.

Number of landline and mobile, company-wise

3705. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether all villages of India are connected with telephone, if so, the total number of landline and mobile connections, company-wise;
- (b) whether it is a fact that private companies are giving better service than the MTNL and BSNL and many top executives of MTNL and BSNL are going in these private companies, and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Out of $\,$ 5.93 lakh inhabited villages as per Census $\,$

2001, 5.69 lakh villages have been provided with Village Public Telephone (VPT) facility as on 31.03.2010. A statement indicating company-wise number of landline and mobile connections, which have been provided in the rural areas as on 28.02.2010, is given in the Statement (See below).

(b) Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) are providing various telecom services which are comparable with services being provided by other service providers. There are no reports that top executives of BSNL and MTNL are leaving these organisations to join private companies.

Statement

Company-wise rural telephone connections land line+mobile

(WLL+GSM) as on 28.02.2010

S.No.	Name of the Company	Landline	WLL	GSM	Total
1	2	3	4	5	6
1	Bharti Airtel	0	0	46490905	46490905
2	Tata Teleservices Ltd.	136199	12393620	0	12529819
3	Sistema Shyam Teleservices Ltd.	7180	475328	0	482508
4	HFCL Infotel Ltd.	41768	11714	0	53482
5	Loop Mobile	0	0	0	0
5	Aircel	0	0	13395989	13395989
7	Reliance Telecom Ltd. + Reliance Communication Ltd.	1060	15289593	5223737	20514390
8	Vodafone Essar	0	0	32845554	32845554
9	Idea Mobile Communications	0	0	28719323	287 19323
10	S-Tel	0	0	191579	191579
11	Uninor	0	0	1121591	1121591
	Private Total (1-11)	186207	28170255	127988678	156345140
12	BSNL	9807647	4881144	19422285	34111076

1	2	3	4	5	6
13	MTNL				
(i)	Delhi	0	0	0	0
(ii)	Mumbai	0	0	0	0
	Total MTNL	0	Ō	0	0
	PSU Total (12-13)	9807647	4881144	19422285	34111076
	All India Total (1-13)	9993854	33051399	147410963	190456216

Standard of telephone services

3706. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state whether it is a fact that till today the Internet, Broadband, 3G, ISD callers of MTNL and BSNL service are not up to the standard and even BSNL and MTNL top executives are also using services of private companies?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Sir, Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) are making all efforts to provide satisfactory services and are meeting most of the Quality of Service (QoS) benchmarks set by TRAI. Further, BSNL and MTNL top executives are using service connections, which are provided by BSNL and MTNL for discharging their official duties.

Landlines operated by BSNL

3707. SHRI SYED AZEEZ PASHA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the total number of landlines being operated by BSNL in the country, giving State-wise figures;
 - (b) the respective annual revenues of BSNL in 2009-10, State-wise;
- (c) whether it is a fact that the rate of growth is showing negative trends in Andhra Pradesh and other States;
- (d) the reasons for the decline of BSNL when other telecom companies are on the ascend; and
 - (e) the steps proposed to improve efficiency and public dealing of BSNL?